

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 25

IA 2050/2023

In

C.P. (IB)/3558(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **10.07.2024**

NAME OF THE PARTIES: BANK OF BARODA

V/s

PRATIBHA INDUSTRIES LTD

SECTION 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Gaurav Jain, Id. Counsel for the Applicant present. Mr. Rohan Aggarwal, Ld. Counsel for the Respondent No.1 in IA 2050/2024 present.
2. The matter was heard in full and today placed on board for taking written submission on record.
3. Ld. Counsel for both sides tenders the copy of written arguments, the same is taken on record.
4. **Reserved for orders.**

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

/NP/

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)